

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.142- IA/870(AHM)2022
ITEM No.143- IA/274(AHM)2023
ITEM No.144- IA/303 (AHM)2023
In
CP(IB) 759 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on: 16/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.,
: Mr. Jeet Bhatt, Adv.
For the Respondent : Mr. Raheel Patel, Adv. a/w Mr. Aalay Shah, Adv.

ORDER

Due to paucity of time, as the Hon'ble Member(J) is to hold Bench in post-lunch session, matters stands adjourn to 17.07.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)

Anuj